(b) No information is available as to whether the World Bank has taken any action on this recommendation of the General Assembly. During the consideration of this question by the General Assembly, the World Bank's Representative informed the U.N. Secretary-General that under the loan agreements entered into with borrowing countries the Bank could not legally withdraw its loans and credits and that if it were to do so, the borrowers could take legal action against the Bank before the international arbitral tribunals established by the loan agreements.

INDIAN OCEAN FLEET

- 228. SHRI C. ACHUTHA MENON: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to a Reuter report datelined Washington, January 19, 1969 that an Anglo-American Study Team had recommended the creation of an Indian Ocean Fleet;
- (b) if so, what is Government's reaction thereto; and
- (c) whether Government have taken any steps to counteract the move?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes. Sir. Except that the study referred to in the report is a study made by George Town University Centre for strategic and international studies—a non-official academic institution.

- (b) We are opposed to the establishment of foreign military bases and believe that the Indian ocean area should be an area of peace free from any kind of military bases.
- (c) This matter was taken up with the U.S. Government. They have confirmed that the views expressed in the study do not in any way represent U.S. Government official thinking on the subject.

NATIONAL STADIUM

229. SHRI RAM NIWAS MIRDHA: Will the Minister of DEFENCE be pleased to state:

- (a) how much space in the National Stadium in New Delhi is under the occupation of the Defence Services Club; and
- (b) when this space would be vacated for use by sportsmen?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The Defence Services Officers Annexe has approxmately 8,280 sq. ft. of covered accommodation comprising principally of two halls. In addition, there is a small lawn in front of the Stadium building.

(b) It is not possible to indicate any fixed date. The accommodation occupied by the Defence Services Officers Institute annex will be vacated as soon as permanent accommodation is constructed in lieu of the temporary hutted accommodation existing in various Arm-Officers Messes Forces located near the Institute Annexe. Approximately 600 officers are accommodated in these Messes and the institute Annexe serves principally their requirements.

SAINIK SCHOOLS

- 230. SHRI B. C. PATTANAYAK: Will the Minister of DEFENCE be pleased to state:
- (a) the number of cadets who passed out from the Sainik Schools during the last three years; and
- (b) the number of those cadets out of them who have not been appointed in the army, and the reasons therefor?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The number is not readily available.

(b) Sainik Schools prepare boys for the National Defence Academy entrance Examination held by the UPSC and they have to compete with boys from all other schools for the 500 seats per year available in the NDA. The number of boys admitted to the NDA from Sainik Schools has been progressively increasing as follows:—

1966	98
1967	130
1968	168